

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 10414 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 23<sup>rd</sup> October, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/6246, dtd. 21.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.10.2024, along with station leave permission from the evening of 21.10.2024 till the morning of 22.10.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2005/10415 /A, dated** , 23-10-2024

Copy to-

✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*